Foreign entities under Smart Cities Mission projects

- 1974. SHRIMATI SASIKALA PUSHPA: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:
- (a) whether all Smart Cities Mission projects which were conceived and announced in Round (1) in January, 2016 would be completed in a pre-determined time-frame *i.e.* 2019-2020;
 - (b) if so, the details thereof;
- (c) whether Government had engaged any foreign entities in completing the Smart Cities Mission projects; and
 - (d) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI HARDEEP SINGH PURI): (a) and (b) The time frame for completion of projects is given in Smart City Proposals (SCPs) which are available on the Smart Cities Mission website (www.smartcities.gov.in). The timelines given by the Smart Cities of some projects in SCPs is beyond Financial Year 2019-20 also.

- (c) and (d) The Ministry of Housing and Urban Affairs is providing handholding support to cities to speed up Detailed Project Reports (DPRs) preparation, its tendering and implementation on ground. Presently, following (MoUs)/Agreements have been executed with foreign agencies:—
 - (i) MoUs between US Trade and Development Agency (USTDA) and State Governments of Andhra Pradesh, Uttar Pradesh and Rajasthan;
 - (ii) MoUs between French Agency for Development (AFD) and State Governments of Maharashtra, Chandigarh and Puducherry; and
 - (iii) Two Memorandum of Understanding (MoUs) between Department of Economic Affairs, Ministry of Finance and DFID, United Kingdom for National level and State level support in the Smart Cities Mission.

Implementation of Smart Cities Mission in various States

1975. SHRI A.V. SWAMY: Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:

(a) the number and nature of projects approved in each smart city covered under Smart Cities Mission, particularly in the State of Madhya Pradesh and Odisha, Delhi and Assam;